

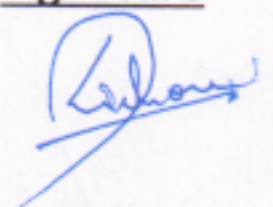
**National Company Law Tribunal
Allahabad Bench**

C P No. (IB) 160/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2018

NAME OF THE COMPANY: M/s. Raj Duplex Pvt. Ltd. Vs. M/s. Sardhana Papers Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	PAVAN KISHORE	ADVOCATE	CORPORATE DEBTOR	
<u>2.</u>				

C.P No. (IB) 160// ALD/2017

Sh. Pavan Kishore, Advocate for the Corporate Debtor, is present in the court.

Learned counsel for the Corporate Debtor sought leave of the court for filing written submission. Prayer is allowed. Written submission is taken on record.

Heard. Reserved for the order.

— Sd —

Saroj Rajware
Member (Technical)

— Sd —

V.P.SINGH
Member (Judicial)

Date : 18.04.2018